

(ग) यदि हाँ, तो क्या सरकार का विचार इस मामले पर हो डिब्बे—एक लखनऊ के लिए और दूसरा इलाहाबाद के लिए जोड़ने का है ?

रेल मंत्री (हनुमंतैया) : (क) जी, नहीं।

(ख) और (ग). एटा और इलाहाबाद/लखनऊ के बीच होने वाला वर्तमान सीधा याता-यात इतना कम है कि इन स्थानों के बीच सीधे डिब्बे चलाने का औचित्य नहीं बनता।

**सोरों रेलवे स्टेशन का नाम बदलना**

3390. श्री महा बीपक सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भगवान बराह का जन्म स्थान होने के कारण एटा जिले में स्थित सोरो स्थान को शूकर क्षेत्र के नाम से पुकारा जाता है किन्तु इसके बावजूद भी इस स्टेशन का नाम शूकर क्षेत्र सोरो की अपेक्षा सोरों लिखा हुआ है ; और

(ख) यदि हाँ, तो क्या सरकार का विचार इस स्टेशन का नाम सोरो से बदल कर शूकर क्षेत्र सोरों रखने का है ?

रेल मंत्री (श्री हनुमंतैया) : (क) जी हाँ।

(ख) किसी भी रेलवे स्टेशन के नाम में परिवर्तन सम्बन्धित राज्य सरकार की सलाह से किया जाता है जिसे कि इसके लिए भारत सरकार के गृह मंत्रालय की स्वीकृति प्राप्त करनी होती है।

फिलहाल सोरों रेलवे स्टेशन के नाम-परिवर्तन के सम्बन्ध में रेलवे के पास कोई प्रस्ताव नहीं है।

**Murder in 21-down Hyderabad-Delhi Dakshin Express**

3391. SHRI M.M. HASHIM : Will the Minister of RAILWAYS be pleased to state :

(a) whether a 19-year-old boy, Mahadev Singh was stabbed to death while travelling in

a III Class compartment of the 21-down Hyderabad-Delhi Dakshin Express on the Morning of 2nd June, 1971 ;

(b) whether the matter has been enquired into ;

(c) the amount of compensation paid to the family of the bereaved passenger ; and

(d) the steps taken by Government to check the recurrence of such incidents in the Railways ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes. One boy Mahabir Singh and not Mahadev Singh was stabbed to death by some unknown persons in a III Class compartment attached to the 21 Dn. Hyderabad-New Delhi Dakshin Express in between Biila Nagar and Rairu Stations on 2-6-1971.

(b) Government Railway Police, Gwalior registered a case and are investigating it.

(c) No compensation has been paid.

(d) The following measures are taken for preventing heinous crimes on Railways :

(i) Apart from tightening up normal security arrangements by the Government Railway Police, such as keeping watch at important stations and periodical raids to round up criminals and anti-social elements, Government Railway Police escorts are provided on important night passenger trains.

(ii) Close liaison is maintained by the Railway Protection Force with the Government Railway Police so that crime is effectively checked and surveillance is kept over bad characters.

(iii) Co-ordination meetings at all levels are also held by the Railway Protection Force Officials with the Government Railway Police and State Police Officials with a view to improving prevention and detection of crime on Railways.